

DIVISION BENCH

**O-150
NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1615(KB)2018
COMP.APPL/1396(KB)2020
COMP.APPL/65(KB)2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th August, 2021,
10:30 A.M**

Name of the Company	AVINASH KUMAR Vs. SEA VIHAR FUNFAIR PRIVATE LIMITED		
Under Section	Sec. 241(1),Sec. 242(4)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearance (via video conference)

For the Petitioners

Ms. Swapna Chowbey, Advocate
Ms. Madhuri Pandey, Pr. CS

For the respondents

Mr. Joy Saha, Senior Advocate
Mr. Shashi Agarwal, Pr. CA

ORDER

Ld. Counsel on both sides present.

COMP.APPL/65(KB)2021- This matter is coming on Board for the first time.

Mr. Shashi Agarwal, Ld. Authorised Representative present on behalf of the respondents and accepts notice. He is directed to file reply affidavit within a period of three weeks from today. Copies of reply shall be served on Counsel on record for the applicant. The applicant shall have one week thereafter to file rejoinder, if need be. List the application on 20.09.2021.

COMP.APPL/1396(KB)2020- Pleadings are complete in the matter. List this matter on 20.09.2021 for arguments.

**Harish Chander Suri
Member (Technical)**

**Rajasekhar V.K.
Member (Judicial)**